

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 2966

ANSWERED ON 12.12.2024

ALLOTMENT OF LAND TO THE PEOPLE AFFECTED BY SARDAR SAROVAR DAM

†2966. ADV GOWAAL KAGADA PADAVI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the people affected by the Sardar Sarovar Dam in Nandurbar district of Maharashtra have been rehabilitated completely, if so, the details thereof and if not, the reasons therefor;
- (b) the number of villages where the rehabilitation of the people is yet to be completed;
- (c) whether there is a provision to allot two hectares of land per beneficiary to the affected people in lieu of land acquisition;
- (d) if so, the details thereof along with the number of such beneficiaries; and
- (e) the time by which the process of land allotment to the affected people is likely to be started?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) Rehabilitation of total 4189 no. of Project Affected Families (PAF) from 33 partially submerged villages of Akkalkuwa and Akrani Taluka of Nandurbar District in Maharashtra due to Sardar Sarovar Dam have been completed. These PAFs have been rehabilitated in Gujarat and Maharashtra State (752 PAFs in Gujarat and 3437 in Maharashtra) as per consent given by them.

Total 14 relocation sites have been established for rehabilitation of PAFs of Sardar Sarovar Project in Taloda, Shahada and Akkalkuwa Talukas of Nandurbar District in Maharashtra.

(c) to (e) There is provision to allot minimum 2 hectares of alternate agricultural land in lieu of land acquired to the declared 1492 PAF and their major son and major unmarried daughter with the cut-off date as 1.1.1987.

The process of land allocation has been completed for 1470 beneficiaries.
